

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5560 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Punjab Oil and Machinery Stores Vs. Surendera Raj Gang & Ors.	Henna George
2.	I.A. No. 5564 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Anuj Sharma, Member of Suspended Board of Director of VHV Beverages Pvt. Ltd. Vs. Pankaj Mahajan & Ors.	Abhishek Anand
3.	I.A. No. 5565 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Commissioner Excise & Taxation & Anr Vs. Fedders Electric & Engineering Ltd. & Anr.	Shimpy Sharma

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